## To Reduce the Quantity of Pollution

## \*744. SH. NEERAJ SHARMA, MLA: Will the Chief Minister be pleased to state:-

- a) Whether it is a fact that the 60 Feet Air Force road was identified as a hotspot by Central Pollution Control Board, if so, the steps taken by the Government to prevent the pollution and to remove the said area from the said hotspot; and
- b) Whether the level of pollution has been reduced due to the steps taken by the Government so far, if so, the details thereof?

### SH. MANOHAR LAL, CHIEF MINISTER

## **Reply:**

(a) Yes Sir.

Steps taken to mitigate pollution and to clear the hotspot in the area are given in enclosed statement

(b) Yes Sir.

The Municipal Corporation of Faridabad has cleared the Municipal Solid Waste dumped in the area and the Corporation is carrying out the sanitation work daily and collects the solid waste regularly from the site to ensure reduced pollution in the area.

#### **STATEMENT**

The following steps have been taken up by Government through the District Administration of Faridabad, Municipal Corporation of Faridabad, Haryana State Pollution Control Board (HSPCB) and other Agencies/Departments concerned for prevention and monitoring of pollution in Air Force Road Faridabad, which has been identified as a hot spot by Central Pollution Control Board (CPCB).

- i) A comprehensive action plan for abatement and control of air pollution including vehicular emission in the city of Faridabad including hotspot areas has been prepared, by the District Administration and HSPCB in consultation with all the concerned stakeholders. Municipal Corporation of Faridabad has been carrying out the clearance of garbage / solid waste from the area regularly.
- ii) The State Government has been implementing directions of Environment Pollution (Prevention & Control) Authority for the National Capital Region (EPCA) /Commission of Air Quality Management in NCR/CPCB issued under Graded Response Acton Plan (GRAP) for mitigation of pollution in the hot spot identified.
- iii) Directions have been issued to industries/ projects in Faridabad District for installation of online monitoring of air emissions and effluent discharge from various highly polluting Industries, Common Effluent Treatment Plants (CETPs), Common Hazardous Waste & Bio Medical Waste treatment and disposal facilities- regarding self monitoring of compliance, and 101 units have installed the same in Faridabad District and they have been connected to the servers of HSPCB and CPCB, displaying the real-time data.
- iv) The Ambient Air Quality of Faridabad is monitored by HSPCB through 05 Continuous Ambient Air Quality Monitoring Stations (CAAQMS) installed in the District through which the Ambient Air Quality is being monitored continuously on real time basis and the same is available for access through online.
- v) HSPCB has been regularly inspecting the polluting industries as per frequency of inspections defined by Hon'ble National Green Tribunal and Central Pollution Control Board for different categories of industries to check the installation and operation of Pollution Control Devices by Air and Water polluting units and compliance of prescribed standards for discharge of environmental pollutants.

  Besides regular mandatory inspections, the HSPCB is also conducting special

- inspections wherever it receives complaints through appropriate specified channels against the pollution, and wherever Court/Tribunal directions are received for conduct of inspection.
- vi) In an attempt to reduce the air pollution in Faridabad, the Government of Haryana has banned the registration of diesel vehicles which are more than 10 years old in NCR Districts of State of Haryana including Faridabad District.
- vii) No brick kilns are allowed to operate in the State of Haryana including Faridabad District unless they are converted to zig-zag technology to improve quality of air emissions.
- viii) Regular monitoring of the water quality of rivers and drains flowing through entire State of Haryana including Faridabad District, is done by HSPCB.
- ix) The State Government has taken steps to control dust emissions from construction and demolition activities, and to stop of burning of agriculture wastes and residue and other garbage in open fields.
- x) The State Government is also creating awareness on environmental issues through print and electronic media to sensitize and evoke peoples participation.
- xi) HSPCB has banned the use of furnace oil as fuel in the entire State of Haryana including Faridabad District. Similarly the use of pet coke has also been banned for all industries except lime-kilns and cement plants.
- xii) HSPCB has established a control room in Gurugram for the redressal of air pollution related complaints at 24 X 7 for the Districts of Gurugram and Faridabad.
- xiii) HSPCB has started monitoring of air quality in traffic congested areas in NCR
  Districts of State of Haryana including Faridabad District.

#### **Note for Pad**

Starred Assembly Question No. \*744 asked by SH. NEERAJ SHARMA, MLA regarding 'To reduce the Quantity of Pollution'.

- a) 60 Feet Air Force Road in Faridabad has been identified as hot spot by Central Pollution Control Board. The important causes of air pollution in the 60 feet Air Force Road of Faridabad are road dust and dumping/ burning of garbage/ Municipal Solid Waste
- b) Though the Haryana State Pollution Control Board has not conducted any specific study regarding reduction of air pollution at 60 Feet Air Force Road of Faridabad, the Municipal Corporation of Faridabad has completely cleared the Municipal Solid Waste dumped in the area and day to day sanitation work alongwith waste collected by sanitation staff is being regularly lifted from the site to ensure reduced pollution in the area.

The following steps taken up by Government through District Administration of Faridabad, Haryana State Pollution Control Board (HSPCB), and other Agencies/Departments concerned for prevention and monitoring pollution in Air Force Road Faridabad which has been identified as a hot spot by CPCB:-

#### 1. Action plan for abatement of air pollution in Faridabad

03 hotspots were identified in State of Haryana i.e. (1) Faridabad-1, DLF Industrial Area, Sector-34, (2) Faridabad 2-Ballabgarh, Air Force Road, Sector-58, 64, 50 and (3) Gurugram-Udyog Vihar.

A comprehensive action plan for abatement and control of air pollution including vehicular emission in the city of Faridabad including hotspot areas has been prepared, in consultation with District Administration and all the concerned stakeholders and 12 nos. of meeting held at District level for implementation of the action plan.

#### 2. Action against violators in Faridabad

During 2019-20 and 2020-21, the HSPCB has closed down 101 units which were operating illegally without consent to establish (CTE)/Consent to operate of the Board.

The Sanitation Wing of Municipal Corporation Faridabad (MCF) have made 62 Challans against the burning of waste and recovered amount of ₹3,10,000/- . MCF have also made 1450 Challans against littering under section 273 of HM Act, 1994 and 198 Challans against ban of polythene and recovered amount of ₹2,34,500/-.

#### 3. Water Pollution Management

#### i. Industrial Pollution

There are 480 water polluting units in Faridabad District required to install pollution control devices for treatment of trade/domestic effluent out of which 480 units have installed pollution control devices. Out of these, 31 units were found non-complying and closure action has been taken against 4 units, prosecution action has been taken against 20 units and action is under process against remaining 7 units.

There are 3 number existing Sewage Treatment Plants (STP) of 140 MLD capacity installed for treatment of sewage generated from in Faridabad District and 3 STP of 47.5 capacity are under construction.

There are 2 number existing Common Effluent Treatment Plants (CETP) of 11.15 MLD capacity installed for treatment of industrial effluent in Faridabad District.

# ii. Direction to major water polluting industries to achieve zero liquid discharge.

It has been decided to address the issue of pollution of river Yamuna in a comprehensive and time bound manner under the aegis of National Ganga River Basin Authority (NGRBA). Accordingly the CPCB had issued direction u/s 18 (1) (b) of the Water (Prevention & Control of Pollution) Act, 1974 to prepare action plan and implementation of the same for waste water management and utilization treated effluent including achieving of zero liquid discharge by the distilleries, Pulp and Paper Mills and Sugar Mills. This would reduce pollution load in river systems substantially. The HSPCB had issued directions to 03 industrial sectors/units for implementation of the action plan and is pursuing the matter for compliance of directions and all 3 industrial sectors/units have achieved zero liquid discharge in Faridabad District.

#### iii. Recycling and Re-use of Treated Effluent.

HSPCB is pursuing with the industries/ projects having large consumption of water for re-use and utilization of their treated effluents to protect the natural resources. Such type of industries/projects mainly includes distilleries, sugar industries, pulp and paper industries and construction projects.

#### iv. Monitoring of water Quality of river Yamuna & other water bodies.

Water quality of river Yamuna and Ghaggar alongwith other water bodies are being monitored at various locations on continuous basis, detail of which is given at **Annexure-I**.

The data generated is helpful in knowing the water quality of river Yamuna and other water bodies on continuous basis and for taking remedial measures for making strategy to control pollution.

#### 4. Air Pollution Management

#### i. Industrial Pollution

There are 408 air polluting units required to install air pollution control devices out of which 408 units have installed pollution control devices. Out of these, 1 unit was found non-complying and closure and prosecution action has been taken against this unit.

## ii. Pollution from vehicular emission

HSPCB is monitoring air quality parameters during peak hours traffic congestion at 13 locations in Faridabad District and sampling has been conducted at these locations to monitor air quality.

## iii. Dust emissions from construction and demolition activities

One of the major sources of air pollution is construction and demolition activity. Haryana Shahri Vikas Pradikarn (HSVP) and Municipal corporation Faridabad(MCF) has issued the directions to all the construction agencies to take requisite precautionary measures for proper handling, storage, transportation and dumping of demolition and construction material. Instructions have also been issued by HSVP and MCF to ensure that there should be no hot mixing of road construction material on the road side, to ensure that during construction and maintenance of road coal tar, bitumen and asphalt is brought in molten condition and same is neither brunt nor fire is put to melt these substances on open roads.

#### iv. Action taken to stop burning of agriculture waste in open fields.

The Environment and Climate Change Department of Government of Haryana has restricted the burning of agriculture waste and fallen leafs in open fields *vide* its notification dated 16.09.2003 issued under section 19 of Air (Prevention and Control of Pollution) Act, 1981. Copy of notification dated 16.09.2003 is given at **Annexure-II.** 

The Government has constituted a State Level Committee under the Chairmanship of Administrative Secretary of Agriculture Department, with members from Secretaries of Departments of Finance, Environment, Revenue and Disaster Management, Home and Urban Local Bodies, with Director of Agriculture as Member Secretary, to implement and review the orders of NGT for prevention of stubble burning in the State.

Haryana Government has also constituted the District Level Committees under the chairmanship of the Deputy Commissioner vide its order dated 05.10.2016 comprising of officers from Departments of Agriculture, Panchayat, Revenue, Police and Haryana State Pollution Control Board (HSPCB) for implementation of orders of NGT in controlling the air pollution in NCR Districts.

The Government has issued directions all DCs to direct the Gram Sachivs and Patwaris, during the harvest seasons, to bring all the incidents of burning of wheat stubble/paddy straw and other agricultural waste in the open fields to his/her notice.

Haryana State Pollution Control Board (HSPCB) has engaged Haryana Space Application Centre (HARSAC) to monitor the crop residue burning activities in the form of satellite imageries for effective monitoring and enforcement purposes, on daily basis. Further SMS alerts regarding incidences of burning cases are sent to Deputy Commissioners, Agriculture Department and Officers of HSPCB.

The Board has also organized awareness programmes to educate the farmers about the harmful effects of burning of left over straw and also about the remedial measures thereof.

## v. Installation of Continuous Ambient Air Quality Monitoring Stations.

As part of Air Quality Management, Haryana has installed 05 Continuous Ambient Air Quality Monitoring Stations at Faridabad. Data of these stations is displayed /transmitted in real time to the website/server of CPCB and HSPCB. Display Board is installed at most suitable place for regularly displaying data for public domain in Faridabad. The monthly average report of above said 05 stations is given at **Annexure-III**.

#### 5. Hazardous Waste Management

A Common Hazardous Waste Treatment & Disposal Facility has been developed at Village Pali (Faridabad) by Haryana Environment Management Society with the assistance of State Government and HSPCB, which is being operated by M/s Gujarat Enviro Protection and Infrastructure (Haryana) Pvt. Ltd. The waste processing capacity of the facility is 25000 MTs /per annum including incineration having incinerator of capacity 12 to 14 tons per day. The estimated life of the landfill site is 30 years.

#### 6. Municipal Solid Waste Management

To manage and curb menace of Municipal Solid Waste, State of Haryana through Urban Local Body Department has prepared action plan. There is 01 landfill site at Bandhwadi Gurgram for disposal of approx. 700-800 Tones/day Municipal Solid Waste generated in Faridabad. District Administration Faridabad is in the process of identification of site for dumping and processing Municipal Solid Waste.

#### 7. Bio Medical Waste Management

Authorization have been granted to 625 health care facilities (HCFs) under Bio Medical Waste (Management and Handling) Rules, 2016 in Faridabad District and for proper implementation of Bio Medical Waste (Management and Handling) Rules, 2016, one service provider namely M/s Golden Eagle waste Management, Village Jasana, Faridabad have been authorized to facilitate the healthcare units for scientific disposal of bio medical waste in the Common Bio Medical Waste Treatment & Disposal Facility.

#### 8. E Waste Management

HSPCB is regulating the E-waste through collection centers/ dismantlers / recyclers. For collecting E-waste, authorization have been granted to 05 dismantlers and 01 recyclers for proper management of E-waste in the State of Haryana.

#### 9. Imposition of Environment Compensation

Board has imposed environment compensation on 74 units amounting to ₹ 18,96,76,439/-, found operating in violation of environmental laws. Out of which 15 units have deposited environment compensation amounting to ₹ 1,20,01,125/-.

## 10. Inspections of industrial sectors/projects

During 2018-19, 2019-20 and 2020-21, the HSPCB has conducted inspections of 141, 293, 823 various industrial sectors/projects in District Faridabad.

## प्रदूषण कम करना

# \*७४४. श्री नीरज शर्मा, विधायकः क्या मुख्यमंत्री यह बताऐंगें किः –

- (क) क्या यह तथ्य है कि केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा 60 फीट वायु सेना रोड की हॉटस्पाट के रूप में पहचान की गई थी, यदि हां, तो सरकार द्वारा प्रदूषण रोकने तथा उक्त हॉटस्पाट से उक्त क्षेत्र को दूर करने के लिए क्या पग उठाये हैं; तथा
- (ख) क्या सरकार द्वारा अब तक उठाये गए पगों के कारण प्रदूषण का स्तर कम हुआ हैं; यदि हां, तो उसका ब्यौरा क्या है?

# श्री मनोहर लाल, मुख्यमंत्री

(क) हाँ, श्री मान जी।

प्रदूषण को कम करने के लिए और क्षेत्र में अति क्षेत्र (हॉटस्पाट) को साफ करने के लिए उठाए गए कदमों का ब्यौरा ब्यान में दिया गया है।

(ख) हाँ, श्री मान जी।

नगर निगम फरीदाबाद ने क्षेत्र से ठोस अपशिष्ट को हटा दिया है और नगर निगम प्रदूषण के स्तर को कम करने के लिए नियमित रूप से क्षेत्र की सफाई कर रहा है और ठोस अपशिष्ट को इकट्ठा कर रहा है।

## ब्यान

सरकार द्वारा केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रदूषण में अति क्षेत्र के रूप में चिह्नित वायु सेना मार्ग फरीदाबाद में प्रदूषण की रोकथाम और निगरानी के लिए, फरीदाबाद के जिला प्रशासन, नगर निगम फरीदाबाद, हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड (एच० एस० पी० सी० बी०), और अन्य एजेंसियों व विभागों के माध्यम से निम्नलिखित कदम उठाए गए हैं: —

- i) जिला प्रशासन और सभी संबंधित हितधारकों के परामर्श से फरीदाबाद शहर में वाहन उत्सर्जन सहित वायु प्रदूषण के उन्मूलन और नियंत्रण के लिए एक व्यापक कार्य योजना तैयार की गई है। नगर निगम फरीदाबाद के द्वारा नियमित रूप से कूड़ा करकट / ठोस अपशिष्ट की सफाई की जा रही है।
- ii) राज्य सरकार चिन्हित किए गए मुख्य स्थानों में प्रदूषण की रोकथाम के लिए पर्यावरण प्रदूषण (रोकथाम और नियंत्रण) प्राधिकरण / वायु गुणवत्ता प्रबंधन आयोग / केंद्रीय प्रदूषण नियंत्रण बोर्ड के वर्गीकृत प्रतिक्रिया कार्य योजना (जी० आर० ए० पी०) के तहत जारी किए गए निर्देशों को राष्ट्रीय राजधानी क्षेत्र में लागू कर रही है।
- iii) फरीदाबाद जिले में विभिन्न उच्च प्रदूषण वाले उद्योगों, संयुक्त अपशिष्ट उपचार संयत्र (सी० ई० टी० पी०), संयुक्त खतरनाक अपशिष्ट व जैव चिकित्सा अपशिष्ट उपचार और निपटान सुविधाओं को अनुपालन की स्व निगरानी के बारे में वायु उत्सर्जन और औद्योगिक बहिस्राव पर ऑनलाइन निगरानी संयत्र लगाने के लिए निर्देशित किया गया हैं और फरीदाबाद जिले में 101 इकाइयों ने इसे लगा लिया है और जिसका ऑनलाइन डेटा हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड और केन्द्रीय प्रदूषण नियंत्रण बोर्ड सर्वर के साथ जुड़ा हुआ है और आंकड़े वास्तविक समय में प्रदर्शित हो रहे है।
- iv) फरीदाबाद जिले में परिवेशी वायु गुणवत्ता की निगरानी हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड द्वारा स्थापित 05 निरंतर परिवेशी वायु गुणवत्ता निगरानी स्टेशनों (सी०ए०ए०क्यू०एम०एस०) के माध्यम से की जाती है, जिसके माध्यम से परिवेशी वायु गुणवत्ता की वास्तविक समय के आधार पर निरंतर निगरानी की जा रही है और यह ऑनलाइन के माध्यम से पहुँच के लिए उपलब्ध है।
- v) हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड नियमित रूप से वायु और जल प्रदूषण इकाइयों द्वारा प्रदूषण नियंत्रण उपकरणों की स्थापना और संचालन और पर्यावरणीय प्रदूषण के निर्वहन के लिए निर्धारित मानकों के अनुपालन की जांच करने के लिए राज्य सरकार द्वारा अनुमोदित नीति के अनुसार प्रदूषणकारी उद्योगों का निरीक्षण कर रहा है। नियमित रूप से अनिवार्य निरीक्षणों के अलावा, हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड विशेष निरीक्षण भी कर रहा है, जहां भी उसे प्रदूषण के खिलाफ उपयुक्त निर्दिष्ट माध्यम से शिकायतें मिलती हैं, और निरीक्षण के संचालन के लिए न्यायालय या प्राधिकरण के निर्देश प्राप्त होते हैं।

- vi) फरीदाबाद में वायु प्रदूषण को कम करने के प्रयास में, हरियाणा सरकार ने फरीदाबाद जिले सहित हरियाणा राज्य के राष्ट्रीय राजधानी क्षेत्र के जिलों में 10 वर्ष से पुराने डीजल वाहनों के पंजीकरण पर प्रतिबंध लगा दिया है।
- vii) फरीदाबाद जिले सिहत हिरयाणा राज्य में वायु उत्सर्जन की गुणवत्ता में सुधार करने के लिए, जिन भी ईंट भट्टों ने जिग —जैग प्रौद्योगिकी में परिवर्तित नहीं किया है उन्हें चलाने की अनुमित नहीं है।
- viii)हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड द्वारा फरीदाबाद जिले सहित पूरे हरियाणा राज्य में बहने वाली नदियों और नालों के पानी की गुणवत्ता की नियमित निगरानी की जा रही है।
- ix) राज्य सरकार ने निर्माण और विध्वंस गतिविधियों से धूल के उत्सर्जन को नियंत्रित करने के लिए और खुले खेतों में कृषि अपशिष्टों और अवशेषों और अन्य कचरे को जलाने से रोकने के लिए कदम उठाए हैं।
- x) राज्य सरकार लोगों को संवेदीकरण के लिए मल्टीमीडिया के माध्यम से पर्यावरण के मुद्दों पर जागरूकता पैदा कर रही है और लोगों की भागीदारी बढ़ा रही है।
- xi) हिरयाणा राज्य प्रदूषण नियंत्रण बोर्ड ने फरीदाबाद जिले सिहत पूरे हिरयाणा राज्य में ईधन के रूप में भट्ठी के तेल (फरनेस ऑयल) के उपयोग पर प्रतिबंध लगा दिया है। इसी तरह चूने—भट्टों और सीमेंट संयंत्रों को छोड़कर सभी उद्योगों के लिए पैट कोक के उपयोग पर भी प्रतिबंध लगा दिया गया है।
- xii) हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड ने गुरूग्राम और फरीदाबाद जिले की वायु प्रदूषण से सम्बन्धित शिकायतों के समाधान के लिए गुरूग्राम में 24x7 नियन्त्रण क़क्ष की स्थापना की है।
- xiii)हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड ने फरीदबाद जिले सहित राष्ट्रीय राजधानी क्षेत्र वाले जिलों में अधिक यातायात वाले क्षेत्रों में वायु गुणवत्ता निगरानी शुरू की है।

## पैड के लिए नोट

तारांकित विधानसभा प्रश्न संख्या 744 श्री नीरज शर्मा, विधायक द्वारा पूछा गया प्रदूषण की मात्रा कम करना के संबंध में ।

- क) 60 फीट वायु सेना मार्ग फरीदाबाद को केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रदूषण में अति क्षेत्र (हॉटस्पाट) के रूप में चिह्नित किया गया है 60 फीट वायु सेना मार्ग फरीदाबाद में वायु प्रदूषण का मुख्य कारण सड़क की धूल और कूड़े का जलाना / फैंकना / ठोस अपशिष्ट है।
- ख) यद्यपि हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड ने 60 फीट वायु सेना मार्ग फरीदाबाद में वायु प्रदूषण कम होने के बारे में कोई विशिष्ट अध्यन नहीं करवाया है, नगर निगम फरीदाबाद ने क्षेत्र से ठोस अपशिष्ट को हटा दिया है और नगर निगम प्रदूषण के स्तर को कम करने के लिए नियमित रूप से क्षेत्र की सफाई कर रहा है और ठोस अपशिष्ट को इकट्ठा कर रहा है।

सरकार द्वारा केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रदूषण में अति क्षेत्र (हॉटस्पाट) के रूप में चिह्नित वायु सेना मार्ग फरीदाबाद में प्रदूषण की रोकथाम और निगरानी के लिए, फरीदाबाद के जिला प्रशासन, हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड (एच० एस० पी० सी० बी०), और अन्य एजेंसियों व विभागों के माध्यम से निम्नलिखित कदम उठाए गए हैं: —

## 1. फरीदाबाद में वायु प्रदूषण के उपचार के लिए कार्य योजना

हरियाणा राज्य में 03 मुख्य स्थानों की पहचान की गई है जिनमें कि (1) फरीदाबाद –1, डीएलएफ औद्योगिक क्षेत्र, सेक्टर –34, (2) फरीदाबाद 2—बल्लभगढ़, वायु सेना मार्ग, सेक्टर –58, 64, 50 और (3) गुरुग्राम—उद्योग विहार।

फरीदाबाद शहर सिहत अति क्षेत्रों में वायु प्रदूषण के उन्मूलन और नियंत्रण के लिए वाहनों के उत्सर्जन सिहत, जिला प्रशासन और सभी संबंधित हितधारक विभागों के परामर्श से एक व्यापक कार्य योजना तैयार की गई है और कार्य योजना के कार्यन्वयन के लिए जिला प्रशासन के स्तर पर 12 बैठकें की जा चुकी हैं।

## 2 फरीदाबाद में उल्लंघन करने वालों के खिलाफ कार्यवाही

वर्ष 2019—20 और 2020—21 के दौरान, हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड ने स्थापना की सहमित (सी0टी0ई0) / चलाने की सहमित (सी0टी0ओ0) के बिना अवैध रूप से चल रही 101 इकाइयों को बंद कर दिया है।

नगर निगम फरीदाबाद के स्वछता विभाग ने कूड़ा जलाने के लिए 62 चालान किये हैं और 3,10,000/- रूपये वसूल किये हैं। नगर निगम फरीदाबाद ने कूड़ा फैलाने के लिए एच0एम0अधिनियम 1994 की धारा 273 के अर्न्तगत 1450 चालान किये हैं और प्लास्टिक पर प्रतिबन्ध के विरूध 198 चालान किये हैं और 2,34,500/- रूपये वसूल किये हैं।

## 3. जल प्रदूषण प्रबंधन

## i) औद्योगिक प्रदूषण

फरीदाबाद जिले में 480 जल प्रदूषणकारी इकाइयाँ को औद्योगिक बहिस्राव / घरेलू बहिस्राव के उपचार के लिए प्रदूषण नियंत्रण उपकरण लगाने अपेक्षित हैं, सभी 480 इकाइयों ने प्रदूषण नियंत्रण उपकरण लगाए हैं। इनमें से 31 इकाइयों को गैर—अनुपालनीय पाया गया है और 1 इकाई के खिलाफ बंद करने की कार्यवाही कर दी गई है, 20 इकाइयों के खिलाफ अभियोजन कार्यवाही की गई है, 4 इकाई के खिलाफ अभियोजन और बंद करने की कार्यवाही की गई है और शेष 7 इकाइयों के खिलाफ कार्यवाही की जा रही है।

फरीदाबाद जिले में उत्पन्न घरेलू बिहस्रावः के उपचार के लिए 140 एम0एल0डी0 क्षमता के 03 मौजूदा संयूक्त घरेलू बिहस्रावः उपचार संयत्र (एस0टी0पी0) स्थापित हैं और 47 5 एम0एल0डी0 क्षमता के 03 संयूक्त घरेलू बिहस्रावः उपचार संयत्र (एस0टी0पी0) र्निमाणाधीन है।

फरीदाबाद जिले में औद्योगिक अपशिष्ट के उपचार के लिए 11.15 एम0एल0डी0 क्षमता के 2 मौजूदा संयूक्त औद्योगिक अपशिष्ट उपचार संयत्र (सी0ई0टी0पी0) स्थापित हैं।

## ii) शून्य तरल निर्वहन को प्राप्त करने के लिए प्रमुख जल प्रदूषणकारी उद्योगों को दिशा।

राष्ट्रीय गंगा नदी बेसिन प्राधिकरण (एन०जी०आर०बी०ए०) के तत्वावधान में यमुना नदी के प्रदूषण के मुद्दे को व्यापक और समयबद्ध तरीके से संबोधित करने का निर्णय लिया गया है। तदनुसार केन्द्रीय प्रदूषण नियन्त्रण बोर्ड ने डिस्टिलरीज, पल्प और पेपर मिल्स और शुगर मिल्स उद्योगों के शून्य तरल निर्वहन के लिए जल (प्रदूषण और निवारण नियंत्रण) अधिनियम, 1974 की धारा 18 (1) (बी) के अधीन निर्देश जारी किए थे, जो कि जल की बर्बादी के लिए अपशिष्ट जल प्रबंधन और उपयोग के लिए कार्य योजना और कार्यान्वयन को तैयार करने के लिए थे, जिसमें शून्य तरल निर्वहन को प्राप्त करना भी शामिल था। इससे नदी प्रणालियों में प्रदूषण भार काफी हद तक कम हो जाएगा। हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड ने कार्य योजना के कार्यान्वयन के लिए 03 औद्योगिक क्षेत्रों /इकाइयों को निर्देश जारी किए थे और सभी 3 औद्योगिक क्षेत्रों / इकाइयों ने फरीदाबाद जिले में शून्य तरल निर्वहन प्राप्त कर लिया है।

# iii) उपचारित अपशिष्ट का पुनर्चक्रण और पुनः उपयोग।

हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड प्राकृतिक संसाधनों की सुरक्षा के लिए अपने उपचारित बिहस्राव के पुनः प्रयोग तथा उपयोग के लिए जल की अधिक खपत वाले उद्योगों / परियोजनाओं को समझाने में लगा हुआ है। इस तरह के उद्योगों / परियोजनाओं में मुख्य रूप से डिस्टिलरी, चीनी उद्योग, लुगदी और कागज उद्योग और निर्माण परियोजनाएं शामिल हैं।

# iv) यमुना और अन्य जल निकायों की जल गुणवत्ता की निगरानी।

यमुना और घग्गर नदी की जल गुणवत्ता के साथ अन्य जल निकायों की निरंतर आधार पर विभिन्न स्थानों पर निगरानी की जा रही है, जिसका विस्तार अनुबंध—। में संलग्न है।

उत्पन्न डेटा सतत् अधार पर यमुना नदी और अन्य जल निकायों की जल गुणवत्ता को जानने और प्रदूषण को नियंत्रित करने के लिए रणनीति बनाने के लिए उपचारात्मक उपाय करने में सहायक है।

## 4. वायु प्रदूषण प्रबंधन

# i) औद्योगिक प्रदूषण

408 वायु प्रदूषणकारी इकाइयों को वायु प्रदूषण नियंत्रण उपकरण लगाने अपेक्षित हैं सभी 408 इकाइयों ने प्रदूषण नियंत्रण उपकरण लगा लिए हैं। इनमें से 01 इकाई को गैर—अनुपालनीय पाया गया है और इस इकाई के खिलाफ बंद करने और अभियोजन की कार्यवाही की गई है।

## ii) वाहनो के उत्सर्जन से प्रदूषण

हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड यातायात की अधिकता वाले घंटों को दौरान फरीदाबाद जिले में 13 स्थानों पर वायु गुणवत्ता की निगरानी कर रहा है और इन स्थानों पर वायु गुणवत्ता की निगरानी के लिए नमूने लिए गये हैं।

## iii) निर्माण और विध्वंस गतिविधियों से धूल उत्सर्जन

वायु प्रदूषण के प्रमुख स्रोतों में से एक निर्माण और विध्वंस गतिविधि है। हरियाणा शहरी विकास प्राधिकरण (एच०एस०वी०पी०) और नगर निगम फरीदाबाद (एम०सी०एफ०) ने सभी निर्माण एजेंसियों को निर्देश दिए हैं कि वे विध्वंस और निर्माण सामग्री के उचित संचालन, भंडारण, परिवहन और डंपिंग के लिए आवश्यक सावधानी बरतें। एच०एस०वी०पी० और (एम०सी०एफ०) द्वारा यह सुनिश्चित करने के लिए निर्देश जारी किए गए हैं कि सड़क के किनारे सड़क निर्माण सामग्री का गर्म मिश्रण नहीं होना चाहिए, सड़क के निर्माण के दौरान और कोयले की टार, कोलतार और डामर को पिघली हुई स्थिति में लाया जाए और वही खुली सड़कों पर इन पदार्थों को पिघलाने के लिए आग न लगाई जाए,

# iv) खुले खेतों में कृषि कचरे को जलाने से रोकने के लिए कार्रवाई की गई।

पर्यावरण विभाग, हरियाणा सरकार ने वायु (प्रदूषण निवारण तथा नियन्त्रण) अधिनियम, 1981 की धारा 19 के अधीन जारी अधिसूचना दिनांक 16—09—2003 द्वारा खुले क्षेत्रों (खेतों) में कृषि अपशिष्ट तथा गिरे हुए पत्तों को जलाना प्रतिबन्धित किया है। अधिसूचना दिनांक 16—09—2003 की प्रतिलिपि अनुबंध—॥ में संलग्न है।

राष्ट्रीय हरित प्राधिकरण के आदेशों को लागू और समीक्षा करने के लिए सरकार ने कृषि विभाग के प्रशासनिक सचिव की अध्यक्षता में एक राज्य स्तरीय समिति का गठन किया है, जिसमें वित्त सचिव, पर्यावरण, राजस्व और आपदा प्रबंधन, गृह और शहरी स्थानीय निकायों के सचिवों को सदस्यों के रूप में तथा निदेशक, कृषि को सदस्य सचिव के रूप में लिया गया है ताकि राज्य में भूसा जलने से रोका जा सके।

एनसीआर जिलों में वायु प्रदूषण को नियंत्रित करने के लिए हरियाणा सरकार ने दिनांक 05.10.2016 के आदेशानुसार उपायुक्त की अध्यक्षता में जिला स्तरीय समितियों का गठन भी किया है, जिसमें कृषि, पंचायत, राजस्व, पुलिस और हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड के अधिकारियों को शामिल किया गया है।

सरकार ने खुले खेतों में गेहूं के ठूंठ / धान के पुआल और अन्य कृषि अपशिष्टों को जलाने की सभी घटनाओं को उनके नोटिस में लाने सभी उपायुक्तों को ग्राम सचिवों और पटवारियों को उचित कार्यवाही करने के लिए के निर्देश जारी किए हैं।

हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड ने दैनिक निगरानी के लिए प्रभावी निगरानी और प्रवर्तन उद्देश्यों के लिए फसल अवशेष जलने की गतिविधियों की निगरानी के लिए हरियाणा अंतरिक्ष अनुप्रयोग केंद्र (एच०ए०आर०एस०ए०सी०) को शामिल किया है। जलने के मामलों की घटनाओं के बारे में एसएमएस अलर्ट उपायुक्तों, कृषि विभाग और हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड के अधिकारियों को भेजे जाते हैं।

बचे हुए भूसे को जलाने के हानिकारक प्रभावों के बारे में किसानों को शिक्षित करने के लिए और इसके बाद के उपचारात्मक उपायों के बारे में भी बोर्ड ने जागरूकता कार्यक्रम आयोजित किए हैं।

## v) निरंतर परिवेशी वायु गुणवत्ता निगरानी स्टेशनों की स्थापना।

वायु गुणवत्ता प्रबंधन के भाग के रूप में, हरियाणा ने फरीदाबाद में 05 निरंतर परिवेशी वायु गुणवत्ता निगरानी स्टेशन स्थापित किए हैं। केन्द्रीय प्रदूषण नियन्त्रण बोर्ड और हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड की वेबसाइट / सर्वर पर 05 स्टेशन का डेटा वास्तविक समय में प्रदर्शित / प्रसारित किया जाता है। फरीदाबाद में सार्वजनिक डोमेन के लिए नियमित रूप से डेटा प्रदर्शित करने के लिए सबसे उपयुक्त जगह पर प्रदर्शन बोर्ड स्थापित किया गया है। उपरोक्त 05 स्टेशन की मासिक औसत रिपोर्ट अनुबंध—॥ पर दी गई है।

## 5. खतरनाक अपशिष्ट प्रबंधन

हरियाणा सरकार और हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड की सहायता से हरियाणा पर्यावरण प्रबंधन सोसायटी द्वारा ग्राम पाली (फरीदाबाद) में एक सामान्य खतरनाक अपशिष्ट उपचार और निपटान सुविधा विकसित की गई है।, जो मैसर्स गुजरात एनवायरो प्रोटेक्शन एंड इंफ्रास्ट्रक्चर (हरियाणा) प्राइवेट लिमिटेड द्वारा संचालित किया जा रहा है। सुविधा की अपशिष्ट प्रसंस्करण क्षमता 25000 मीट्रिक टन प्रति वर्ष है, जिसमें प्रतिदिन 12 से 14 टन क्षमता का भरमीकरण शामिल है। लैंडिफल साइट का अनुमानित जीवन 30 वर्ष है।

## 6. नगरपालिका ठोस अपशिष्ट प्रबंधन

शहरी स्थानीय निकाय विभाग के माध्यम से हरियाणा राज्य के नगरपालिका ठोस अपिशष्ट के खतरे को प्रबंधित करने और रोकने के लिए कार्य योजना तैयार की है। फरीदाबाद में उत्पन्न 700—800 टन/ दिन ठोस अपिशष्ट के निपटान के लिए बंधवाड़ी गुरुग्राम में 01 लैंडिफल साइट है। जिला प्रशासन फरीदबाद ठोस अपिशष्ट के प्रबंधन और निपटान के लिए स्थान चिहिन्त करने के लिए कार्य कर रहा है।

## 7. जैव चिक्तिसा अपशिष्ट प्रबंधन

फरीदाबाद जिले में जैव चिक्तिसा अपशिष्ट (प्रबंधन और हैंडलिंग) नियम, 2016 के अर्न्तगत 625 स्वास्थ्य सुविधा केन्दों को अधिकृत किया गया है और जैव चिक्तिसा अपशिष्ट (प्रबंधन और हैंडलिंग) नियम, 2016 उचित कार्यान्वयन के लिए एक सेवा प्रदाता, मैसर्स गोल्डन ईगल अपशिष्ट प्रबंधन, ग्राम जसाना फरीदाबाद को इकाइयों की सुविधा के लिए अधिकृत किया गया है जैव चिकित्सा अपशिष्ट के वैज्ञानिक निपटान के लिए।

## 8. ई अपशिष्ट प्रबंधन

बोर्ड संग्रह केंद्रों / निराकरण / पुनर्नवीनीकरणकर्ताओं के माध्यम से ई-कचरे का प्रबंधन कर रहा है। ई-कचरा एकत्र करने के लिए, हिरयाणा राज्य में ई-कचरे के उचित प्रबंधन के लिए 05 डिस्क्राइनलर्स और 01 रिसाइक्लर्स को अधिकृत किया गया है।

## 9. पर्यावरण क्षतिपूर्ति आरोपण

हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड ने पर्यावरणीय कानूनों के उल्लंघन में चल रही 74 इकाइयों पर 18,96,76,439 रूपये का पर्यावरण क्षतिपूर्ति का जुर्माना लगाया है जिनमें से 15 इकाइयों 1,20,1,125 रूपये पर्यावरण क्षतिपूर्ति राशि जमा कर दी है।

## 10. औद्योगिक क्षेत्रों / इकाइयों का निरीक्षण

हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड ने वर्ष 2018—19, 2019—20 और 2020—21 के दौरान क्रमशः 141, 293, 823 विभिन्न औद्योगिक क्षेत्रों / परियोजनाओं का निरीक्षण किया है।

	Faridabad		BOD (Mg	g/L	
Sr. No.	Location of sampling points	2017	2018	2019	2020
1	Budhiya Nalah at Bye Pass	128.636364	95.454545	78.63636	82
2	Yamuna River at Basantpur	48.45455	48.72727	39.88889	32
3	Gurgaon Canal at Badarpur Border	38.909091	32.3	22.81818	19
4	Agra Canal at Badarpur Border	40.2	29.72727	24	21
5	Gurgaon Canal at Old Faridabad	35.8	27	29.18182	27
6	Agra Canal at Old Faridabad	37.4	24.90909	25.09091	24
7	Yamuna River upstream before Budhiya Nalah at Vill. Manjhawali, Faridabad		н-	92.44444	
8	Budhiya Nala before meeting river Yamuna, at Vill. Manjhawali, Faridabad			44.555556	42
9	Yamuna River downstream after meeting Budhiya Nalah at Vill. Manjhawali, Faridabad			38.3333	95
10	Agra Canal after meeting point of STP Mujheri	48.833	48	47.25	42
11	Agra Canal before meeting point of STP Mujheri	47.333	45	44.25	45
12	Agra Canal at Badoli Pul, Faridabad	39.167	38	28.5	26
13	Gurgaon Canal near sec-8	37.833	38.4	40	35
14	Gurgaon Canal at Bijjupur	27	33.571	32.5	33
15	Gaunchi Drain Near STP Partapgarh	125.83	147.14	103.75	90

## ENVIRONMENT BEPARTMENT

NOTIFICATION .

No. 120 2003-Env.III

Dated: 16.9.2003

Government of Haryana, after consultation with Haryana State Pollution Control Board is of the opinion that the burning of left-over straw after harvasting of the crops causes at pollution. Therefore, under Section 19 (5) of the Air (Prevention and Control of Pollution)

Act, 1931, Governor of Haryana hereby prohibits the burning of such left-over straw in whole the Haryana with immediate effect.

D. S. DHESI
Commissioner & Secretary,
Environment Department, Haryaha.

Endst. No. 12/6/2003-Env. III

Daled: 17. 9. 2003

A copy is forwarded to the following:-

Financial Commissioner & Principal Secretary to Govt. of Haryana, Agriculture Department, Chandigark with reference to his D.O. No. 208/Agri-II (1)-03/17192 dated the Th August, 2003 for information & necessary action please.

Chairman, Haryana State Pollution Control Board with reference to the letter No. HSPCB/PLG/2003/15(i)/342 dated 16.4.03 for information & necessary action.

All Deputy Commissioners in Haryana for information & necessary action at their end.

For Commissioner & Secretary to Govi. Haryana, Environment Department.

Scanned with CamScanner

Monitoring Agency:

ENVIRONNEMENT SA INDIA PVT LTD

Month& Year

Jan 2019 to Dec 2019

Name of Station & City

BALLABGARH

				MAIN	POLLU	TANTS			
Date	NO	NO <sub>2</sub>	NOX	NH <sub>3</sub>	SO <sub>2</sub>	CO	O <sub>3</sub>	PM <sub>2.5</sub>	$PM_{10}$
	μg/m <sup>3</sup>	μg/m <sup>3</sup>	PPB	$\mu g/m^3$	μg/m <sup>3</sup>	mg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>	$\mu g/m^3$
Jan-19	48.66	45.77	69.14	58.44	9.70	1.91	8.41	243.34	348.27
Feb-19	34.88	47.80	67.22	24.47	8.12	1.98	9.97	87.59	172.79
Mar-19	24.28	39.70	57.94	114.20	12.74	1.53	17.25	99.38	259.62
Apr-19	38.64	42.72	55.52	180.92	8.30	1.32	20.29	115.08	302.39
May-19	40.35	43.75	50.09	65.73	5.80	1.26	20.68	108.69	310.30
Jun-19	18.77	26.00	27.34	26.25	9.54	0.99	24.52	94.59	248.90
Jul-19	14.71	15.67	20.41	33.08	2.24	1.38	49.66	54.10	176.60
Aug-19	12.33	15.34	19.22	51.06	1.99	1.43	39.21	24.18	72.36
Sep-19	11.11	29.28	29.13	138.13	1.50	1.60	35.40	28.80	67.85
Oct-19	21.51	40.03	42.43	146.76	7.85	1.25	17.64	89.18	210.88
Nov-19	31.54	37.98	47.43	102.49	14.26	2.67	16.39	114.49	256.75
Dec-19	33.46	71.81	68.33	55.88	5.41	2.68	7.32	156.71	337.82
Min	11.11	15.34	19.22	24.47	1.50	0.99	7.32	24.18	67.85
Max	48.66	71.81	69.14	180.92	14.26	2.68	49.66	243.34	348.27
Average	27.52	37.99	46.18	83.12	7.29	1.67	22.23	101.35	230.38

## Continuous Ambient Air Quality Monitoring Report

Monitoring Agency:

ENVIRONNEMENT SA INDIA PVT LTD

Month& Year

Jan 2020 to Dec 2020

Name of Station & City

BALLABGARH

		BALLA	BUAKH						
				MAIN	POLLUT	TANTS			
	μg/m <sup>3</sup>	μg/m <sup>3</sup>	PPB	$\mu g/m^3$	μg/m <sup>3</sup>	mg/m <sup>3</sup>	$\mu g/m^3$	μg/m <sup>3</sup>	$\mu g/m^3$
Jan-20	23.78	48.67	48.90	32.36	7.00	2.03	5.12	144.69	263.51
Feb-20	8.36	10.03	14.68	12.37	8.68	1.69	6.41	88.22	230.56
Mar-20	5.26	20.10	15.58	16.10	6.44	0.97	9.28	39.62	96.28
Apr-20	5.23	16.79	13.90	19.77	6.42	1.08	13.05	49.64	69.55
May-20	5.08	5.73	10.92	8.14	10.12	1.21	10.20	47.07	96.87
Jun-20	5.12	4.42	9.85	6.89	3.98	4.33	51.48	62.63	109.49
Jul-20	7.29	11.12	17.47	10.28	8.46	4.81	93.79	62.83	146.02
Aug-20	7.50	9.60	15.76	7.46	4.92	0.92	68.28	60.08	118.59
Sep-20	9.91	5.16	12.95	3.91	5.17	1.44	29.08	65.51	125.44
Oct-20	19.48	13.58	29.03	12.44	33.94	1.72	25.16	128.55	242.06
Nov-20	10.40	25.38	34.70	18.09	20.74	1.95	11.81	120.70	256.19
Dec-20	42.10	46.86	80.62	39.92	14.77	2.32	5.84	98.55	230.64
Min	5.08	4.42	9.85	3.91	3.98	0.92	5.12	39.62	69.55
Max	42.10	48.67	80.62	39.92	33.94	4.81	93.79	144.69	263.51
Average	12.46	18.12	25.36	15.64	10.89	2.04	27.46	80.67	165.43

Monitoring Agency:

ENVIRONNEMENT SA INDIA PVT LTD

Month& Year

Jan 2021 to February 2021 :

Name of Station & City: BALLABGARH

				MAIN	POLLI	UTANTS	5	, , , , ,	
Parameters/Units	NO	NO <sub>2</sub>	NOX	NH3	SO <sub>2</sub>	CO	$O_3$	PM <sub>2.5</sub>	$PM_{10}$
Months	μg/m <sup>3</sup>	μg/m <sup>3</sup>	ppb	$\mu g/m^3$	$\mu g/m^3$	mg/m <sup>3</sup>	μg/m <sup>3</sup>	$\mu g/m^3$	μg/m <sup>3</sup>
Jan-21	61.30	50.78	96.76	33.87	4.48	1.57	7.19	94.47	185.98
Feb-21	52.90	60.52	102.99	38.38	10.11	2.17	9.54	104.51	193.32
Minimum	52.90	50.78	96.76	33.87	4.48	1.57	7.19	94.47	185.98
Maximum	61.30	60.52	102.99	38.38	10.11	2.17	9.54	104.51	193.32
Average	57.10	55.65	99.88	36.12	7.29	1.87	8.37	99.49	189.65

## **Continuous Ambient Air Quality Monitoring Report**

Monitoring Agency:

:

ENVIRONNEMENT SA INDIA PVT LTD

Month& Year

January 2020 to December 2020 Name of Station & City: Policeline Sec-30 Faridabad

				MAIN	POLL	UTANTS			
Parameters/Units	NO	NO <sub>2</sub>	NOX	NH3	SO <sub>2</sub>	CO	$O_3$	PM <sub>2.5</sub>	$PM_{10}$
Months	$\mu g/m^3$	μg/m <sup>3</sup>	ppb	μg/m <sup>3</sup>	$\mu g/m^3$	mg/m <sup>3</sup>	μg/m <sup>3</sup>	$\mu g/m^3$	$\mu g/m^3$
Jan-20	*	*	*	*	*	*	*	*	*
Feb-20	42.82	40.15	52.80	80.44	1.52	8.59	26.97	130.83	371.11
Mar-20	25.26	8.70	28.99	63.33	0.78	6.69	23.33	66.95	157.73
Apr-20	8.00	11.01	14.00	28.01	0.63	6.70	23.58	34.39	116.36
May-20	8.01	11.00	14.00	28.01	0.66	2.90	25.42	71.80	148.84
Jun-20	8.00	11.00	14.01	28.01	0.68	3.08	35.03	61.65	153.88
Jul-20	8.00	11.01	14.01	28.01	0.65	6.01	20.51	52.05	106.14
Aug-20	5.66	8.00	12.25	25.28	0.72	5.98	17.50	41.57	74.27
Sep-20	11.29	11.05	19.04	16.72	0.91	8.06	26.91	70.71	129.20
Oct-20	9.77	9.94	16.18	22.44	1.23	5.78	31.84	139.84	235.52
Nov-20	10.06	9.60	14.11	23.44	1.60	6.73	21.45	179.18	310.25
Dec-20	8.49	12.18	16.49	20.72	2.17	7.47	15.47	135.22	330.95
Minimum	5.66	8.00	12.25	16.72	0.63	2.90	15.47	34.39	74.27
Maximum	42.82	40.15	52.80	80.44	2.17	8.59	35.03	179.18	371.11
Average	13.21	13.06	19.62	33.13	1.05	6.18	24.37	89.47	194.02

## Continuous Ambient Air Quality Monitoring Report

Monitoring Agency:

ENVIRONNEMENT SA INDIA PVT LTD

Month& Year

January 2021 to February 2021

Name of Station & City: Policeline Sec-30 Faridabad

:

		MAIN POLLUTANTS										
Parameters/Units	NO	NO <sub>2</sub>	NOX	NH3	SO <sub>2</sub>	CO	$O_3$	PM <sub>2.5</sub>	PM <sub>10</sub>			
Months	μg/m <sup>3</sup>	μg/m <sup>3</sup>	ppb	μg/m <sup>3</sup>	μg/m <sup>3</sup>	mg/m <sup>3</sup>	μg/m <sup>3</sup>	$\mu g/m^3$	μg/m <sup>3</sup>			
Jan-21	7.36	12.74	15.09	18.92	2.55	10.27	7.66	174.51	273.79			
Feb-21	9.90	11.17	19.39	21.02	1.68	10.30	19.29	132.70	301.09			
Minimum	7.36	11.17	15.09	18.92	1.68	10.27	7.66	132.70	273.79			
Maximum	9.90	12.74	19.39	21.02	2.55	10.30	19.29	174.51	301.09			
Average	8.63	11.96	17.24	19.97	2.12	10.29	13.48	153.61	287.44			

Monitoring Agency:

ENVIRONNEMENT SA INDIA PVT LTD

Month& Year

January 2020 to December 2020

Name of Station & City:

Sec-11 Faridabad

				MAIN	POLLU	TANTS		1	
Parameters/Units	NO	NO <sub>2</sub>	NOX	NH3	SO <sub>2</sub>	CO	O <sub>3</sub>	PM <sub>2.5</sub>	PM <sub>10</sub>
Months	$\mu g/m^3$	μg/m <sup>3</sup>	ppb	μg/m <sup>3</sup>	μg/m <sup>3</sup>	mg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>
Jan-20	*	*	*	*	*	*	*	*	*
Feb-20	63.36	36.49	65.42	56.70	38.31	2.94	31.85	262.38	466.33
Mar-20	29.94	18.24	32.66	42.54	14.43	2.06	80.10	125.73	284.46
Apr-20	8.55	12.91	13.28	40.78	6.44	1.68	57.43	99.85	219.04
May-20	108.56	44.24	158.23	244.93	10.15	1.73	69.80	124.24	291.06
Jun-20	54.89	31.15	48.81	42.16	11.48	1.67	51.91	145.45	158.74
Jul-20	37.19	15.53	47.63	136.69	8.74	1.59	36.26	91.51	159.24
Aug-20	29.22	31.46	65.49	129.07	21.20	1.96	23.88	41.96	93.05
Sep-20	23.09	3.65	35.29	56.36	9.17	1.61	20.76	46.64	149.71
Oct-20	47.63	46.59	59.66	53.18	11.89	2.08	31.93	133.52	297.29
Nov-20	75.94	53.74	84.74	53.26	10.44	2.19	24.85	186.56	375.66
Dec-20	40.04	10.72	34.02	24.77	5.81	1.82	15.07	142.40	292.68
Minimum	8.55	3.65	13.28	24.77	5.81	1.59	15.07	41.96	93.05
Maximum	108.56	53.74	158.23	244.93	38.31	2.94	80.10	262.38	466.33
Average	47.13	27.70	58.66	80.04	13.46	1.94	40.35	127.29	253.39

## Continuous Ambient Air Quality Monitoring Report

Monitoring Agency:

ENVIRONNEMENT SA INDIA PVT LTD

Month& Year

January 2021 to February 2021

Name of Station & City: Sec-11 Faridabad

		MAIN POLLUTANTS										
Parameters/Units	NO	NO <sub>2</sub>	NOX	NH3	SO <sub>2</sub>	CO	$O_3$	PM <sub>2.5</sub>	PM <sub>10</sub>			
Months	$\mu g/m^3$	μg/m <sup>3</sup>	ppb	μg/m <sup>3</sup>	μg/m <sup>3</sup>	mg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>			
Jan-21	*	*	*	*	*	*	*	*	*			
Feb-21	26.73	2.89	17.03	9.60	5.33	1.60	17.49	131.54	325.46			
Minimum	26.73	2.89	17.03	9.60	5.33	1.60	17.49	131.54	325.46			
Maximum	26.73	2.89	17.03	9.60	5.33	1.60	17.49	131.54	325.46			
Average	26.73	2.89	17.03	9.60	5.33	1.60	17.49	131.54	325.46			

Monitoring Agency:

ENVIRONNEMENT SA INDIA PVT LTD

Month& Year

January 2020 to December 2020

Name of Station & City:

B.K. Chowk, Faridabad

				MAIN	POLLU'	TANTS			
Parameters/Units	NO	NO <sub>2</sub>	NOX	NH3	SO <sub>2</sub>	CO	$O_3$	PM <sub>2.5</sub>	$PM_{10}$
Months	μg/m <sup>3</sup>	μg/m <sup>3</sup>	ppb	μg/m <sup>3</sup>	μg/m <sup>3</sup>	mg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>	$\mu g/m^3$
Jan-20	*	*	*	*	*	*	*	*	*
Feb-20	68.26	20.62	141.70	65.63	26.35	1.97	32.24	175.97	358.31
Mar-20	132.23	46.47	122.60	56.82	25.18	2.65	70.50	211.45	270.82
Apr-20	27.97	16.46	38.65	68.64	150.26	1.38	23.73	149.16	200.65
May-20	36.86	33.91	67.14	137.93	31.31	1.91	70.27	121.40	170.26
Jun-20	15.06	16.15	15.69	24.03	122.66	1.86	50.80	120.66	233.45
Jul-20	8.23	0.20	6.74	*	32.83	1.68	37.12	68.91	200.25
Aug-20	7.03	40.20	26.11	30.50	29.87	2.34	29.98	54.13	141.19
Sep-20	16.67	19.13	17.19	33.59	116.14	1.82	49.84	115.44	223.23
Oct-20	30.33	21.73	23.09	16.19	12.16	1.61	23.42	128.54	311.18
Nov-20	31.26	14.78	41.87	50.67	8.13	1.55	17.39	186.41	348.59
Dec-20	8.00	13.44	14.37	21.07	6.97	1.37	10.50	105.07	399.32
Minimum	7.03	0.20	6.74	16.19	6.97	1.37	10.50	54.13	141.19
Maximum	132.23	46.47	141.70	137.93	150.26	2.65	70.50	211.45	399.32
Average	34.72	22.10	46.83	50.51	51.08	1.83	37.80	130.65	259.75

## Continuous Ambient Air Quality Monitoring Report

Monitoring Agency:

ENVIRONNEMENT SA INDIA PVT LTD

Month& Year

January 2021 to February 2021

Name of Station & City: BK Chowk Faridabad

		MAIN POLLUTANTS										
Parameters/Units	NO	NO <sub>2</sub>	NOX	NH3	SO <sub>2</sub>	CO	O <sub>3</sub>	PM <sub>2.5</sub>	$PM_{10}$			
Months	μg/m <sup>3</sup>	μg/m <sup>3</sup>	ppb	μg/m <sup>3</sup>	μg/m <sup>3</sup>	mg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>			
Jan-21	10.76	10.97	17.43	54.41	9.07	1.32	9.53	106.54	372.24			
Feb-21	45.45	1.00	37.01	6.23	7.79	1.34	17.66	92.54	386.59			
Minimum	10.76	1.00	17.43	6.23	7.79	1.32	9.53	92.54	372.24			
Maximum	45.45	10.97	37.01	54.41	9.07	1.34	17.66	106.54	386.59			
Average	28.11	5.99	27.22	30.32	8.43	1.33	13.59	99.54	379.42			

	MO	ONTHLY PO	LLUTANT	S AVERAGI	E		
2018	CO (Carbon Monoxide)	SO <sub>2</sub> (Sulphur dioxide)	NO (Nitric oxide)	NO <sub>2</sub> (Nitrogen dioxide)	NOX (Nitrous oxide)	O3 (Ozon e)	RSPM (Pm 2.5)
Months	mg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>	PPb	μg/m <sup>3</sup>	μg/m <sup>3</sup>
JANUARY 2018	2.12	10.11	78.16	82.16	160.29	25.81	186
FEBRUARY 2018	1.40	17.40	77.68	72.89	146.61	35.71	137
MARCH 2018	Maintenance	16.28	44.00	58.45	102.65	45.52	90
APRIL 2018	Maintenance	17.70	33.43	68.20	101.60	59.03	86
MAY 2018	Maintenance	19.87	37.93	82.70	120.60	61.87	88
JUNE 2018	Maintenance	4.70	8.14	43.31	51.48	48.00	70
JULY 2018	Maintenance	3.02	9.13	24.77	33.61	28.00	50
AUGUST 2018	Maintenance	3.37	7.90	29.23	37.06	11.26	58
<u>SEPTEMBER</u> 2018	Maintenance	3.69	4.99	44.04	49.19	17.97	59
OCTOBER 2018	Maintenance	9.45	7.39	94.77	100.52	42.84	144
NOVEMBER 2018	2.33	7.71	5.80	76.40	82.27	40.57	221
DECEMBER 2018	2.43	14.88	3.26	100.45	100.74	28.39	214
Annual	2.07	10.68	26.48	64.78	90.55	37.08	117

		MONTHLY	POLLUTA	NTS AVERAG	E		
2019	CO (Carbon Monoxide)	SO <sub>2</sub> (Sulphur dioxide)	NO (Nitric oxide)	NO <sub>2</sub> (Nitrogen dioxide)	NOX (Nitrous oxide)	O3 (Ozone)	RSPM (Pm 2.5)
Months	mg/m <sup>3</sup>	$\mu g/m^3$	$\mu g/m^3$	$\mu g/m^3$	PPb	μg/m <sup>3</sup>	$\mu g/m^3$
JANUARY 2019	2.02	17.23	3.72	92.17	95.79	23.07	192
FEBRUARY 2019	1.34	10.71	4.04	62.04	65.96	21.64	110
MARCH 2019	1.12	8.53	4.10	57.23	61.13	30.06	71
<b>APRIL 2019</b>	1.17	9.20	8.80	52.07	60.63	45.57	80
MAY 2019	1.05	13.78	8.35	49.52	53.04	52.20	85
JUNE 2019	0.80	12.25	4.68	32.21	20.57	40.10	60
JULY 2019	1.05	7.80				15.33	43
AUGUST 2019	1.03	8.37				16.03	25
<u>SEPTEMBER</u> 2019	0.96	5.52				22.33	29
OCTOBER 2019	1.85	4.60				36.39	116
NOVEMBER 2019	2.03	9.82				27.33	187
DECEMBER 2019	2.24	13.15				22.03	203

MONTHLY POLLUTANTS AVERAGE											
2020	CO (Carbon Monoxide)	SO <sub>2</sub> (Sulphur dioxide)	NO (Nitric oxide)	NO <sub>2</sub> (Nitrogen dioxide)	NOX (Nitrous oxide)	O3 (Ozone)	RSPM (Pm 2.5)				
Months	mg/m <sup>3</sup>	μg/m <sup>3</sup>	$\mu g/m^3$	μg/m <sup>3</sup>	PPb	μg/m <sup>3</sup>	μg/m <sup>3</sup>				
JANUARY 2020	2.09	12.30				20.32	151				
FEBRUARY 2020	1.58	10.62				36.72	98				
MARCH 2020	0.75	4.73				37.87	52				
<b>APRIL 2020</b>	0.48	2.57			= 2	51.87	41				
MAY 2020	0.94	3.69				50.76	44				
JUNE 2020	1.05	5.60				33.77	43				
JULY 2020	0.78	5.53				22.75	30				
AUGUST 2020	0.40	5.99	23.58	29.33	53.04	30.17	24				
<u>SEPTEMBER</u> 2020	1.15	6.18	18.47	28.30	46.17	40.70	53				
OCTOBER 2020	2.09	10.44	50.71	53.65	103.29	31,17	134				
NOVEMBER 2020	2.48	13.74	52.41	68.17	118.14	20.17	232				
DECEMBER 2020	2.00	8.87	41.45	74.97	116.06	20.52	209				

MONTHLY POLLUTANTS AVERAGE										
2021	CO (Carbon Monoxide)	SO <sub>2</sub> (Sulphur dioxide)	NO (Nitric oxide)	NO <sub>2</sub> (Nitrogen dioxide)	NOX (Nitrous oxide)	O3 (Ozone)	RSPM (Pm 2.5)			
Months	mg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>	μg/m <sup>3</sup>	PPb	μg/m <sup>3</sup>	μg/m <sup>3</sup>			
<u>JANUARY 2021</u>	2.06	7.49	63.43	51	113.07	19.00	211			
FEBRUARY 2021	1.88	10.76	84.50	54.57	139.29	20.82	151			